

DIVISION BENCH

O-128

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(CAA)/707(KB)2020

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.
2. Hon'ble Member(T), Shri Harish Chander Suri**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01st July, 2021, 10:30 A.M

Name of the Company	SUTLAJ SALES PVT LTD. & ORS		
Under Section	Sec. 230-232 - Second Motion		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

COUNSELS APPEARED THROUGH VIDEO CONFERENCE :

1. Ms.Manju Bhuteria, Advocate - For the Petitioners
2. Mr. N. Gurumurthy, FCA
3. Mr. Madan Kumar Maroti,FCA
4. Ms. Aisha Amin, Advocate

ORDER

The Ld. Counsel for the Petitioner is present.

Heard. Reserved for orders.

(Harish Chander Suri)
Member(Technical)

(Rajasekhar VK)
Member(Judicial)

GOUR_STENO